

1	2	3	4
25.	606	6-7.9.87	by Customs and Central Excise, Shillong. Over 16 persons arrested.
26.	13	19.9.1987	by Border Security Force at Jalalabad sector of Indo-Pak border.
4. Ganja			
27.	1,200	2.8.1987	by Customs (Preventive) at Dharbanga Jainagar Road from a truck.
28.	1,423	28.9.1987	by Customs, Jaynagar.
29.	5,000	2.12.1987	by Customs (Preventive), Patna at Harar in Madhubani (Indo-Nepal border) as unclaimed.
30.	1,640	7.12.1987	by Police at Bombay. Four persons arrested.

(Note: Figures provisional and rounded off to the nearest kilogram).

Implementation of scheme for constructing Permanent bunds in coalfields in Trichur district of Kerala

694. SHRIMATI GEETA MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether the State Bank of India had withdrawn from the implementation of the scheme for constructing permanent bunds in the coalfields in Trichur district of Kerala;

(b) if so, the details thereof and reasons therefor;

(c) whether the Kerala Government had represented the matter to the Union Government; and

(d) if so, the details thereof and the action taken by Government in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). It is presumed that the reference to Coalfields in Trichur district relates to the Trichur Kole Land Development Project (TKLDP). If so, State Bank of India (SBI) has reported that

it has not withdrawn from the implementation of TKLDP being implemented by the Kerala Land Development Corporation (KLDC).

(c) and (d). The Government of Kerala had requested the Union Government on 8th January, 1988 for the continuation of the assistance from State Bank of India to KLDC to enable it to implement the TKLDP. State Bank of India has reported that the bank had originally sanctioned certain facilities to KLDC for implementing TKLDP. However, due to delay in the implementation of the project and cost over runs, the project cost had to be revised upwards. It is further expected to go up. In view of this escalation in project cost, State Bank of India have suggested that the project may be financed by a consortium of banks.

Scheme for Modernisation and Development of Jute Industry

695. SHRI INDRAJIT GUPTA: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that a Rs. 250 crores scheme for modernisation and development of the jute industry has been announced by Government;

(b) if so, the details of the scheme;

(c) whether the amount is proposed to be handed over to the jute barons directly and not through the State Government; and

(d) if so, whether the West Bengal State Government has expressed its displeasure over it?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) and (b). A Statement is given below.

(c) No, Sir.

(d) Does not arise.

STATEMENT

(a) and (b). Details of two separate schemes for the modernisation and development of Jute Industry are as under:--

(i) *Jute Modernisation Fund of Rs. 150 crores.*

The Govt. has set up a Jute Modernisa-

tion Fund of Rs. 150/- crores for modernisation/rehabilitation of viable and potentially viable jute mills. The sum of Rs. 150/- crores is an estimated amount taking into account the requirement of various categories of mills, if they are going in for modernisation; and the funds will flow from the institutional source and not from Government. The only budgetary support that would be provided by the Ministry of Textiles under this scheme is for the purpose of interest subsidy to be given to IFCI to enable them to lend at concessional rate in respect of a portion of loan towards the promoters' contribution.

(ii) *Jute Special Development Fund of Rs.100 crores.*

This fund has been created for rehabilitation and restructuring of jute industry as well as for development of jute agriculture. The distribution of outlays among various programmes has been worked out as under:

i)	Jute Agricultural Development Programme.	Rs. 25 crores
ii)	Assistance to JCI and its Cooperative procurement agencies.	Rs.10 crores
iii)	Product diversification and R & D support.	Rs.10 crores
iv)	Schemes for benefit of workers in the jute industry:	
	(a) Labour Rehabilitation Scheme in respect of closed mills.	Rs. 10 crores
	(b) Labour Rationalisation Scheme linked to modernisation.	Rs. 22.50 crores
	(c) Part payment of outstanding dues of workers in respect of P.F. and ESI linked to modernisation	Rs. 16.00 crores
	(d) Training and Bank Finance Scheme for the surplus workers of Jute Industry	Rs. 5.00 crores
Total :		Rs. 98.50 crores

The funds under various programmes under Jute Special Development Fund are released/proposed to be released to state Governments/Jute Corporation of India/Jute Manufactures Development Council/Jute Commissioner/Industrial Finance Corporation of India depending upon the nature of programme.

Vamsadhara Stage-II Project

696. SHRI BHATTAM SRIRAMA MURTY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Union Government have agreed to sort out issues standing in the way of Vamsadhara State-II Project envisaging irrigation for one lakh acres;

(b) whether the Andhra Pradesh Government had consequently sent revised proposal for Flood Bank etc. to Union Government for approval;

(c) if so, the details thereof;

(d) whether Government have agreed to clear the project; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) and (c). Yes, Sir. The revised proposal envisages limiting of acquisition of land of 106 acres in Orissa Territory.

(d) and (e). Concurrence of Government of Orissa for clearing the project has not been received.

Import of Cotton

697. SHRI KAMAL NATH: Will the Minister of TEXTILES be pleased to state:

(a) whether the hike in cotton price has hit the textile units in the country following rise in prices of long staple American cotton in major mandies in Northern India and drastic production shortfall due to drought; and

(b) the existing price of long staple cotton in the World Bank aided cotton districts of Punjab, Haryana and Rajasthan as compared to the corresponding period last year?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) Government have been receiving representations from the textile mills, reporting shortage of cotton and high prices. The production of cotton during current year has decreased due to drought conditions.

(b) The price of long staple cotton in Northern India (F-41) was approximately Rs. 2376/- per quintal in Jan '88 as against Rs. 1329/- per quintal in Jan '87.

Surveys and investigation for Water schemes

698. SHRI G.S. BASAVARAJU:
SHRI S.M. GURADDI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether surveys and investigations for water schemes in the peninsula are to be given priority;

(b) whether the Sixth Annual General Meeting of the National Water Development Agency has recommended the decision;

(c) if so, whether Government have accepted the same; and

(d) the steps being taken in this regard and the total amount to be incurred on these surveys?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) to (c). The National Water Development Agency is engaged in the investigations and feasibility studies of the peninsular rivers development component of the National Perspectives for water resources development. The National Water Development Agency has, at its 6th Annual General Meeting, inter-alia, decided that studies of schemes proposed under